

**Kidnapping of a school girl by a  
Delhi Police Official**

\*1705. Shri Shri Chand Goel: Will the Minister of Home Affairs be pleased to state:

(a) whether a Delhi Police Official recently kidnapped a sixteen year old school girl from her home in Gautamnagar, New Delhi; and

(b) if so, whether the culprit has been arrested?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) Yes, Sir.

(b) He has not been arrested so far. Every effort is being made to trace the girl and the accused person.

**अखिल भारतीय मद्यनिषेध परिषद्**

\*1706. श्री श्री० प्र० त्यागी :  
श्री राम गोपाल शालवाले :  
श्री मोलहू प्रसाद :

क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या अखिल भारतीय मद्य निषेध परिषद् के किसी प्रतिनिधि मंडल ने 25 जुलाई 1967 को प्रधान मंत्री से भेंट की थी;

(ख) यदि हां, तो उनकी मांगों का ज्यौरा क्या है; और

(ग) उन मांगों के बारे में उनकी क्या प्रतिक्रिया है ?

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री बिजा चरण शुक्ल): (क) जी हां श्रीमान ।

(ख) प्रतिनिधि मंडल ने मद्य निषेध सम्बन्धी अध्ययन दल की सिफारिशों पर कार्यवाही का सुझाव दिया ।

(ग) प्रधान मंत्री ने बताया कि अध्ययन दल के प्रतिवेदन पर सावधानी के साथ विचार किया जायगा ।

**Nomination of two M.L.As. to Goa  
Assembly**

1706-A. Shri D. C. Sharma: Will the Minister of Home Affairs be pleased to state:

(a) whether the Opposition Members of the Goa Assembly have represented to the Prime Minister against the nomination of two Members to the Goa Assembly and have not been attending the Assembly Session in protest thereto; and

(b) if so, the action taken or proposed to be taken in the matter?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) There had been such a representation from the President of an opposition party in the Union territory. The opposition members have been attending the Assembly during the question hour and leaving the house thereafter protest against the nominations.

(b) As the nominations have been made in accordance with law and the nominated members have assumed office, no further action is proposed to be taken in the matter.

**Loans to Private Bodies for building  
houses**

\*1709. Shri Madhu Limaye:  
Shri S. M. Banerjee:  
Dr. Ram Manohar Lohia:  
Shri George Fernandes:  
Shri Ram Sewak Yadav:

Will the Minister of Finance be pleased to state:

(a) whether the West Bengal Local Self Government Minister submitted any note to the Centre/Life Insurance Corporation about the Life Insurance Corporation's policy in regard to giving of loans to private bodies for building houses;

(b) if so, the main suggestions made therein; and

(c) the reaction of Government/Life Insurance Corporation thereto?